

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Miscellaneous Application No.2058/2020 in W.P.(C) No. 66/2018

INDIRA JAISING

Petitioner(s)

VERSUS

SECRETARY GENERAL &amp; ORS.

Respondent(s)

(FOR ADMISSION and IA No.109368/2020-EXEMPTION FROM FILING  
AFFIDAVIT and IA No.109366/2020-APPROPRIATE ORDERS/DIRECTIONS)

Date : 25-11-2022 This application was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Ms. Indira Jaising, In-person  
Mr. Shadan Farasat, AOR  
Mr. Paras Nath Singh, Adv.  
Ms. Hrishika Jain, Adv.  
Mr. Shourya Dasgupta, Adv.  
Mr. Aman Naqvi, Adv.  
Ms. Mreganka Kukreja, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Ms Indira Jaising, applicant in person, has suggested that the link for video conferencing, when hearings take place in a hybrid mode before this Court, be put out on the cause-list so as to obviate any hardship to individuals in getting the link for the proceedings.
- 2 The suggestion may be looked into by the Registry.
- 3 At the present point, since progress has been made in seeking a uniform solution for the purpose of live streaming, we tentatively list the proceedings on 16 January 2023.

(SANJAY KUMAR-I)  
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR